

ITEM NO.301

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1808/2020

KALYANI TRANSCO

APPELLANT(S)

VERSUS

M/S BHUSHAN POWER AND STEEL LTD. & ORS.

RESPONDENT(S)

IA No. 160529/2022 - CLARIFICATION/DIRECTION
IA No. 26335/2021 - EARLY HEARING APPLICATION
IA No. 8922/2021 - EARLY HEARING APPLICATION
IA No. 1909/2021 - EARLY HEARING APPLICATION
IA No. 115750/2020 - EARLY HEARING APPLICATION
IA No. 48179/2022 - EARLY HEARING APPLICATION
IA No. 94590/2020 - EARLY HEARING APPLICATION
IA No. 71109/2021 - EARLY HEARING APPLICATION
IA No. 58416/2021 - EARLY HEARING APPLICATION
IA No. 71110/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 58417/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 35547/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 109279/2020 - INTERVENTION/IMPLEADMENT
IA No. 41762/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 35545/2020 - STAY APPLICATION

WITH

C.A. No. 2192-2193/2020 (XVII)

(IA No. 66571/2022 - APPLICATION FOR PERMISSION
IA No. 54419/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 98011/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 94561/2020 - EARLY HEARING APPLICATION
IA No. 35003/2020 - EX-PARTE STAY
IA No. 34999/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 39037/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 35002/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 35042/2021 - STAY APPLICATION

C.A. No. 2225/2020 (XVII)

(IA No. 127575/2022 - CLARIFICATION/DIRECTION
IA No. 47731/2020 - EX-PARTE STAY
IA No. 84470/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 46583/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 166408/2021 - WITHDRAWAL OF CASE / APPLICATION
C.A. No. 3020/2020 (XVII)
IA No. 103824/2020 - EARLY HEARING APPLICATION
IA No. 84642/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

C.A. No. 6390/2021 (XVII)
IA No. 136440/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Date : 08-08-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

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Ms. Priyanka Dubey, Adv.
Mr. Jitesh Sharma, Adv.

Ms. Nidhi Jain, Adv.
Mr. Ravi Ketan, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

List on 11.08.2025 at 2.00 p.m. as part heard.

(POOJA SHARMA)
COURT MASTER (SH)

(ANJU KAPOOR)
ASSISTANT REGISTRAR